

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 209 of 2014 & IA No. 326 of 2014**

**Dated : 13<sup>th</sup> January, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Prasaran Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**M/s Shree Cement Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s)

: Mr. S.S.Shamshery, AAG and  
Mr. Varun Punia

Counsel for the Respondent (s)

: Mr. Kumar Mihir for Resp. No.1  
Mr. C.K.Rai for Resp.No.2

**ORDER**

List the matter for hearing on **06<sup>th</sup> February, 2015.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/pr*